

IN THE INCOME TAX APPELLATE TRIBUNAL  
BANGALORE BENCHES “ C ” BENCH: BANGALORE  
**BEFORE SHRI A.K. GARODIA, ACCOUNTANT MEMBER  
AND  
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA. No.1055/Bang/2019

M/s. International Foundation for Implant Dentistry, No.302, VK Plaza, 7 <sup>th</sup> Block, 4 <sup>th</sup> Phase, 3 <sup>rd</sup> Stage, Banashankari, Bangalore-560 085 PAN AABTI 4447E	Vs.	Commissioner of Income Tax (Exemptions), Bangalore.
(Appellant)		(Respondent)

Assessee By:	Shri Siddesh S N Gaddi,C.A.
Revenue By:	Shri M. Rajasekhar, Addl.CIT (D.R)

Date of Hearing :	18.07.2019
Date of Pronouncement :	19.07.2019

**ORDER**

**PER SHRI PAVAN KUMAR GADALE, JM :**

The assessee has filed an appeal against the order of Commissioner of Income Tax (Exemptions), Bangalore rejecting the Registration u/s. 12AA of the Income Tax Act, 1961.

2. At the time of hearing, the learned Authorised Representative submitted that the appeal is being withdrawn and accordingly filed a letter that the assessee is

withdrawing the appeal and made endorsement in the order sheet. Since the appeal filed by the assessee is withdrawn as per the above letter and endorsement, the same is dismissed.

3. In the result, the appeal of assessee is dismissed.

Order pronounced in the open court on 19th July, 2019.

Sd/-

**(A.K. GARODIA)**  
**ACCOUNTANT MEMBER**

Sd/-

**(PAVAN KUMAR GADALE)**  
**JUDICIAL MEMBER**

Dated:19.07.2019.

\*Reddy GP

Copy to

1. The appellant
2. The Respondent
3. CIT (A)
4. Pr. CIT
5. DR, ITAT, Bangalore.
6. Guard File

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore